

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

206/241-242/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2018.**

**NAME OF THE COMPANY:** M/s. Purnima Gupta V/s. M/s. Purnima  
Colonizers Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 241-242

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
<b>Present:</b>		Mr. R. K. Gupta, Ms. S. Deb Ray, Advocates for the Petitioner.		
		Mr. K. Dutta, Mr. Akshay Gupta, Mr. Shobhit Srivastava, Ms. Kusum Yadav, CP for the ROC, Advocates for the Respondent.		

**ORDER**

Though the reply to the CA No. 329/2018 has been filed by the respondent. Reply in the main petition is still awaited, last opportunity is granted to the parties to file their reply.

To come up on 1<sup>st</sup> February, 2019 for final hearing.

The other three matters Item No. 371, 373 and 374 be listed alongwith C.P. No. 206/241-242/ND/2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**